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WP-50571-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 8th OF JANUARY, 2026

WRIT PETITION No. 50571 of 2025

GANESH

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri A.S. Raizada - Advocate for the petitioner.

Dr. S.S. Chouhan - Government Advocate for the respondents/State.

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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

The corpus is present. She has been produced through Sub-Inspector Ms. Swati Sharma and constable Shri Rajesh Gupta of Police Station Tilwara, District Jabalpur.

The corpus states that she had left the matrimonial home for certain personal reasons. However, now she wishes to go back to her matrimonial home with the petitioner.

The petitioner is also present in Court.

In view of the above statement made by the corpus, the petition is disposed of.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

